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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1538/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: International Road Dynamics South Asia Pvt. Ltd.

V/s

Crest Logistics & Engineers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

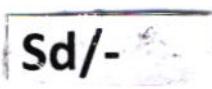
S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Surendra Kumar	Advocate for operational creditor	<u>SK</u>
2)	Anoop Patel	Advocate for operational Creditor	<u>AP</u>
3)	D. J. Kakadia	partner Mulla & Mulla & Crowth Blunt & Care Advocates for the Respondent Corporate Advisor	<u>D. J. Kakadia</u>

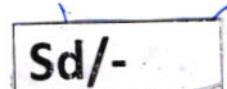
ORDER

CP No. 1538/I&BP/NCLT/MB/MAH/2017

At request of the party, list this matter on 18.12.2017.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)